

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 910
TO BE ANSWERED ON 26th JULY, 2024

PENURY FUND ALLOCATION TO EX-SERVICEMEN

910 SHRI RAJMOHAN UNNITHAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Penury fund allocated to non-pensioner Ex-Servicemen is sufficient considering day-to-day living and medical expenses;
- (b) if so, the details thereof;
- (c) whether the Government will increase the amount, acknowledging their sacrifices and service to the nation; and
- (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a): Penury Grant is provided at the rate of Rs. 4,000/-per month to Non-Pensioner Ex-Servicemen from Armed Forces Flag Day Fund (AFFDF). It is at par with other Government welfare schemes, and is considered adequate.
- (b): The details of expenditure incurred under the scheme during the last three years is as under: -

F.Y.	Beneficiaries	Amount
2021-22	12,486	59.95Cr.
2022-23	12,392	59.49Cr.
2023-24	10,411	49.99Cr.

- (c): The penury grant was last enhanced from Rs. 1,000/- to Rs. 4,000/- per month w.e.f 01st April, 2017. At present there is no proposal to increase the amount.
- (d): Does not arise in view of (c) above.
